# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3787 TO BE ANSWERED ON MARCH 23, 2023

### **CONSTRUCTION WORK IN GOVERNMENT QUARTERS**

### NO. 3787. SHRI UPENDRA SINGH RAWAT:

## Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether National Buildings Construction Corporation (NBCC) has not made payment of crores of rupees since last many years to the many companies including Nagarjuna Construction Company (NCC) Limited and M/s JMD India Infratech Private Limited which carried out the construction work of all types of Government Quarters at the site of NBCC Limited in East Kidwai Nagar;
- (b) if so, the details thereof, company-wise along with the reasons therefor;
- (c) whether it is a fact that due to non-payment of pending dues to these companies on time, some of them especially the sub-letting companies are taking recourse to Hon'ble Court;
- (d) if so, the response of the Government thereto; and
- (e) the time by which pending payments of all other companies including M/s JMD are likely to be made smoothly?

### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a)&(b): In most of the cases, NBCC is making timely payment to the companies/contractors. However, in few cases payments are delayed due to various reasons.

Payment to NCC limited is pending due to non-fulfillment of audit observation and want of completion certificate. NBCC has not awarded any work to M/s JMD India Infratech Private Limited.

- (c)&(d): As per the available record, no such case is pending.
- (e): Payment is incumbent upon closure of audit observation and all other formalities like obtaining completion certificate.

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